

Shri Frank Anthony: I wanted to make the request when the Leader of the House is here.

Mr. Speaker: I am not going to allow out of turn requests to be made interrupting the proceedings of the House. There is an item on the Order Paper. When it is taken up, the hon. Member can make his request, and if the House is not willing to accede to his request, all his efforts will be fruitless.

Shri Frank Anthony: You can allow it.

Mr. Speaker: I cannot do anything. Let me see then. There is no good interrupting the proceedings. If he wants to go away somewhere, I cannot accommodate him.

Shri Frank Anthony: If the Leader of the House accepts my request?

Mr. Speaker: I will not allow him.

Shri Frank Anthony: Though the matter may not be before the House now according to the Order Paper, I feel the rest of the House would be with me and allow me to make any submission.

Mr. Speaker: Certainly I would insist upon every hon. Member keeping to the items on the agenda. Only adjournment motions I allow sometimes; I do not allow others. Whatever agenda is there ought not to be interrupted in any manner. The hon. Member will have the opportunity when the item comes up. There is no hurry. We are not going to do anything in a hurry.

12.23 hrs.

VOLUNTARY SURRENDER OF SALARIES (EXEMPTION FROM TAXATION) BILL*

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill to provide for exempting from taxes on income a portion of the salary or allowances

payable to any person who has in the public interest volunteered to forego it.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for exempting from taxes on income a portion of the salary or allowances payable to any person who has in the public interest volunteered to forego it."

The motion was adopted.

Shri Morarji Desai: I introduce the Bill.

12.24 hrs.

MOTION RE: INTERNATIONAL SITUATION—contd.

Mr. Speaker: The House will now proceed with further consideration of the following motion moved by the hon. Prime Minister on the 16th August, namely:

"That the present international situation and the policy of the Government of India in relation thereto be taken into consideration."

The amendments tabled are also before the House.

The hon. Prime Minister.

Raja Mahendra Pratap (Mathura): He has spoken yesterday also. I may be given an opportunity.

Mr. Speaker: He is the person who moved the motion. He has got the right of reply.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Sir, my task in replying to this debate has been considerably lightened by the many speeches delivered by hon. Members yesterday who, even though differing in some emphasis

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